

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4014  
ANSWERED ON:20.03.2015  
SPECIAL ECONOMIC PACKAGES  
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**Will the Minister of PLANNING be pleased to state:**

- (a) the policies and guidelines followed by the government while announcing Special Economic Packages (SEPs);
- (b) whether representations/ demands have been received from various States for SEPs for the overall and accelerated development;
- (c) if so, the details thereof, State/UT-wise including Uttar Pradesh; and
- (d) the action taken/ proposed to be taken by the Government on these demands?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)

(a) to (d): Special Package to a State is given to address the special problems, like drought, cyclone, flood etc. faced by the States. The State-specific need based special dispensations are made as and when warranted through existing programmes/ schemes under Annual Plan. The respective State Government identifies the schemes/ projects/ sectors. At present Special Plan has been approved for Bihar, West Bengal, Kalahandi- Bolangir-Koraput (KBK) districts of Odisha and Special package for implementing Drought Mitigation Package for Bundelkhand region of Uttar Pradesh and Madhya Pradesh under the State component of Backward Region Grant Fund (BRGF). Further, consequent to the floods in Jammu & Kashmir in September, 2014 an amount of Rs.1000 crore has been provided under PM's package for flood relief and rehabilitation during 2014-15. Again, after partition of Andhra Pradesh and Telangana an amount of Rs.850 crore has been provided to Andhra Pradesh which includes Rs 500 crore as 'ad hoc support' to bridge the resource gap for the current financial year as well as Rs 350 crore as special development package for the backward areas in Rayalaseema and north coastal districts.